(ii) Review by Government on the working of the Company. [Placed in Library See to LT-3079 81 for (i) and (ii)].

Notifications of the Ministry of Home Affairs (Department of Personnel and Administrative Reforms)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENI RA MAKWANA): Sir, I beg to lay in the Table, under sub-section (2) if section 3 of the All India Service Act, 1951, a copy each (in English and Hisdi) of the following Notifications of the Ministry of Home Affairs (Department) of Personnel and Administrative Reforms):

- (i) G.S.R. No. 621(E), dated the 30th November, 1981, publishing the Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations 1981.
 - (ii) G.S.R. No. 622(E), dated the 30th November 1981 publishing the Indian Police Service (Pay) Sixth Amendment Rules, 1981. [Placed in Library. See on LT-3042/81 for (i) and (ii)].

Report and Accounts (1980-81) of the National Development Corporation ..of India, New Delhi and related papers.

THE MINISTE? OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRON TENT (SHRI CHANDRA PRATAP NARAIN SINGH): Sir, I beg to lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following papers:—

(i) Twenty-eventh Annual Report and Accounts of the National Research Development Corporation of India, New Dolht, for the year 1980-81, together vith the Auditors' Report on the I counts and the comments of the Comptroller and Auditor General Conding thereon.

(ii) Statement by Government accepting the above Report. [Placed in Library. See No. LT-3044/81 for (i) and (ii)].

Notification of the Ministry of Finance
Department of Revenue

THE MINISTER OF STATE IN THE MINISTRY \mathbf{OF} FINANCE (SHR) SAWAISINGH SISODIA). Sir, I beg to lay on the Table a copy (is English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 627(E), dated the 3rd December, 1981, together with an Explanatory Memorasdum [Placed in Library. See tnereon. No. LT-3046[81]

RE. SPECIAL MENTIONS ABOUT COLLAPSE OF ASIAD FLYOVER

MR. DEPUTY CHAIRMAN, I would. like to inform hon. Members that I have received a large number of notices regarding the collapse of the Asiad flyover, So, I am admitting that subject as a Callisg-Attention for tomorrow and therefore I notices, for, rejected the Special Mention on the subject. Now we go to the Calling-Attention

RE. DISCUSSION ON CORRUPTION

SHRI LAL K. ADVANI (Gujarat): Sir, day before yesterday the Chairman told us that he would be inviting us to discuss how the issue of corruption should be discussed in the House.

MR. DEPUTY CHAIRMAN: The hon. Chairman is out of station and I think he will come back on Sunday. So, sometime during the next week it will be possible.

SHRI LAL K. ADVANI: No decision as yet?

MR. DEPUTY CHAIRMAN: He is not here.

SHRI PILOO MODY (Gujarat); In his absence you can take a decision.